

(b) whether stoppage of admissions to the University has resulted in serious unrest among the staff and the students ;

(c) whether Vice-Chancellor had gone abroad twice recently when there was a crisis in the University ;

(d) whether Government are aware of the past associations of the Vice-Chancellor with student Fronts in Jaipur ;

(e) what are Government's views about the desirability or otherwise of the activities of this Front ; and

(f) if so, what steps are proposed to restore normalcy in the University ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGON): (a) The immediate cause of the disturbances on the campus in April/May 1983 was the transfer of a student, who was found guilty of misbehaviour, from one hostel to another. A section of students demanded immediate transfer of the Warden. To press their demand, the students resorted to agitation paralysing the functioning of the University, and gheraoed the Vice-Chancellor and other functionaries for about fifty hours. Eventually, the police had to intervene to rescue them. Following this, violence broke out in the campus leading to destruction of public and private property. Several students were taken into custody and the University was closed *sine-die* from May 12, 1983.

(b) No, Sir. Due to disturbances, the admission processes which are normally initiated in April-May were delayed. The Academic Council of the University, while reviewing the situation in June, 1983, noted that the Winter Semester of 1982-1983 had already been disrupted and needed to be re-scheduled. After such re-scheduling, the time left for the Monsoon Semester normally starting in July, would fall short of the minimum working days and, therefore, there was no option but to defer the admission scheduled for July, 1983. The Council also decided that during this period the admission policy and procedures should be reviewed in the light of the experience gained in the past. It is expected that the programme for fresh admissions would be finalised as soon as this review is completed.

(c) With prior information to Government, the Vice-Chancellor had attended International Conferences at Munich held from April 24 to May 4, 1983 and Amsterdam and Munich during July 3-15, 1983.

(d) and (e) Government have no information either about the reported past association of the Vice-Chancellor with Students' Front in Jaipur or about the activities of this Front.

(f) The University has re-opened with effect from 22-7-1983 and the examinations which were disrupted in May, 1983 have been held.

With a view to restore normalcy, the University has decided that various aspects of its functioning, particularly admission policy and procedures, evaluation procedures, rules for admission to hostels, and the provisions for hostel administration, etc. need to be reviewed. The University has also decided to set up separate Grievance-Redressal-Mechanism for students and non-teaching staff.

### पुलों के निर्माण के कार्य के पर्यवेक्षण के लिए समिति

3260. श्री राम लाल राही : क्या नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने हुगली नदी पर एक पुल के निर्माण के लिए 93 करोड़ रुपये की धनराशि स्वीकृत की है;

(ख) यदि हां तो क्या सरकार का विचार इस पुल के निर्माण कार्य का पर्यवेक्षण करने के लिये एक समिति गठित करने का है;

(ग) यदि हां, तो क्या केन्द्रीय सरकार की सहायता से निर्माण किए जा रहे प्रत्येक के पर्यवेक्षण के लिए अलग-अलग समितियां नियुक्त की गई है;

(घ) यदि नहीं, तो उसके कारण क्या हैं; और

(ङ) यदि हां, तो उसका ब्यौरा क्या है ?

नौवहन और परिवहन मंत्रालय में राज्य मंत्री (श्री कियारुंहरुमान अंगारी) : (क) से (ङ) हाल ही में भारत सरकार ने इस पुल के निर्माण में संबंधित विज्ञान और अन्य संबद्ध मामलों की व्यवस्था करने के बारे में कुछ निर्णय किया है और केन्द्रीय सरकार द्वारा आवश्यक आदेश जारी करने के क्रम में राज्य सरकार को इस परियोजना में लागत से अधिक खर्च, संगठनात्मक व्यवस्था आदि के बारे में कुछ आश्वासन देने के अंगुरोध किया गया है। राज्य सरकार द्वारा उत्तर भेजने के बाद ही आगे कार्रवाई की जा सकेगी।

12 hrs.

DR. SUBRAMANIAM SWAMY (Bombay North East) : What has happened to my adjournment motion on Sri Lanka? We are getting all kinds of reports about the atrocities on a Member of Parliament; his eyes were gouged and so on? How can you keep quiet? You must have an adjournment motion. (*Interruptions*).

SHRI K. MAYATHEVAR (Dindigul) : We want a categorical statement from the Hon. Prime Minister and assurance on the safety of life and property of Sri Lanka people. (*Interruptions*).

DR. SUBRAMANIAM SWAMY : Have you seen a report in today's paper that a Member of Parliament died, his eyes were gouged and his testicles squeezed and so on? That has come out in the Press. It is horrible. Why is the government quiet? They must come forward with a statement. (*Interruptions*).

श्री राम विलास पासवान (हाजीपुर) : अध्यक्ष जी, आपने इस सदन में कहा था कि डेटू-डे की जानकारी दी जायेगी। एक सप्ताह हो गया है, अब एक्सटर्नल एफेयर मिनिस्टर को कुछ कहना चाहिए कि श्रीलंका की सिचुएशन वर्तमान समय में क्या है?

(व्यवधान)

अध्यक्ष महोदय : आप सुनिये।

SHRI C.T. DHANDAPANI (Pollachi) : What is being supplied in the name of assistance is being stored in government godowns and it is being supplied to military personnel. It has not yet reached the Tamils there. I do not know what the government is doing now? (*Interruptions*).

MR. SPEAKER : Please listen to me.

DR. SUBRAMANIAM SWAMY : Primitive methods are being used for torturing people. How can we keep quiet? You said that a resolution would be passed. There is no resolution. ....(*Interruptions*).

MR. SPEAKER : I have not allowed anybody.

(*Interruptions*)\*\*

MR. SPEAKER : Is anybody going to listen to me? Or are you going to do like this?

(*Interruptions*)

SHRI C.T. DHANDAPANI : We are ready to listen to you. But you are silent....

DR. SUBRAMANIAM SWAMY : Please express the sentiments of the House.

MR. SPEAKER : I have always expressed the sentiments of the House. I have always expressed what the House felt. On that very occasion I had said that the situation is developing all the time, day by day new things are coming up in Sri Lanka. We are very much concerned about it. I also expressed the deep anguish and grief that we all felt. We deplore everything that has happened. It is so bad. That is why I said that as the situation is developing, the Foreign Minister, after taking all these into account will report to us.

(*Interruptions*)

MR. SPEAKER : The parleys are going on; the Prime Minister is also meeting. The Foreign Minister is also discussing. At least let the discussions conclude so that he can come forward and let us know.

SHRI C.T. DHANDAPANI : We have already expressed our anguish. But what is the outcome?